

National Company Law Tribunal

Allahabad Bench

CP NO. 93(ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017

NAME OF THE COMPANY: Bijoy Engg. Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies act of 1956

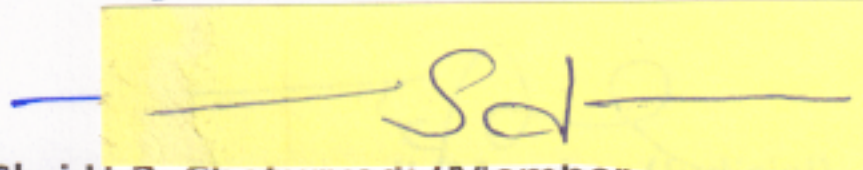
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	<u>SAROSH BASTAWAR</u>	<u>Adv</u>	<u>Relu</u>	<u>He</u>
2.	<u>MR. ARUN SAXENA</u>	<u>ADV</u>	<u>Respondents Valini</u>	
3.	<u>MS. KIALINI</u>	<u>ADV</u>		

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Parties are represented by their counsel. At the request of the counsel, the matter is re-posted for hearing 13th September, 2017.

The matter be listed on 13th September, 2017.

Date: 02.08.2017


Shri H.P. Chaturvedi (Member Judicial)

Typed by
P.K.Jyoti